

BEFORE THE NATIONAL GREEN TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Original Application No. 689/2023

IN THE MATTER OF:

SANJAY KUMAR

...APPLICANT

Versus

UNION OF INDIA & ORS.

...RESPONDENT

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S.NO	PARTICULARS	PG. NO.
1.	SUBMISSION OF THE REPORT IN COMPLIANCE TO THE DIRECTIONS PASSED BY THE HON'BLE NATIONAL GREEN TRIBUNAL(NGT), PRINCIPAL BENCH AND NEW DELHI IN THE AFOREMENTIONED MATTER IN ORDER DATED 23.01.2024.	1-3

Through



K. P. Gautam
Advocate
Supreme Court of India
Reg. No. D/119/98

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New Delhi

Dated: 29.01.2024

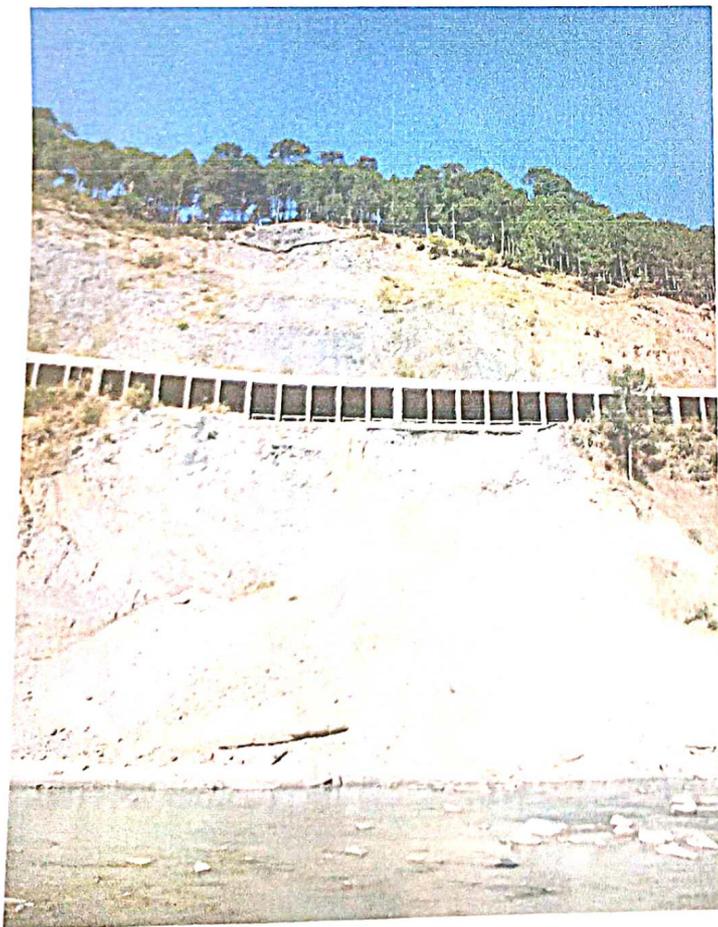
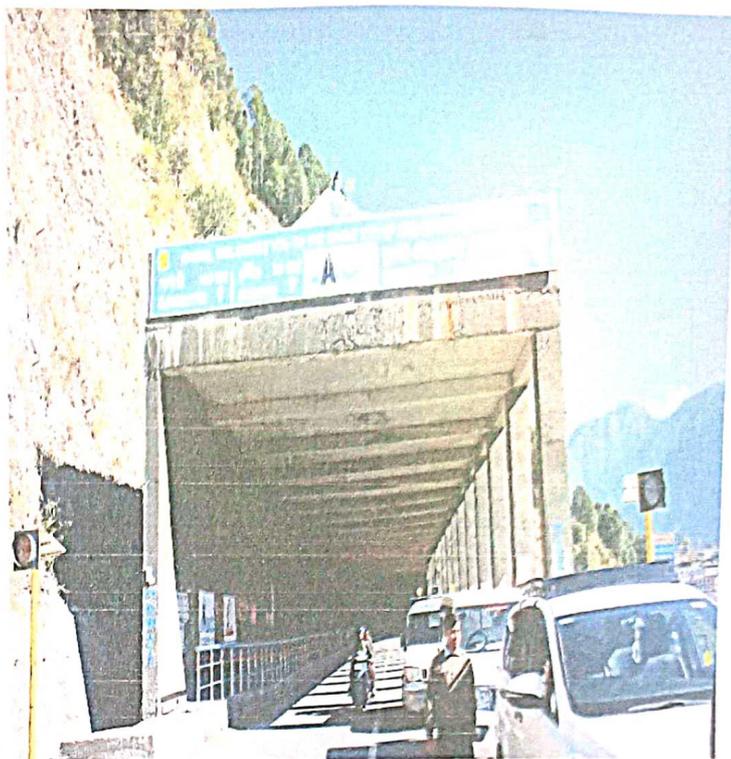
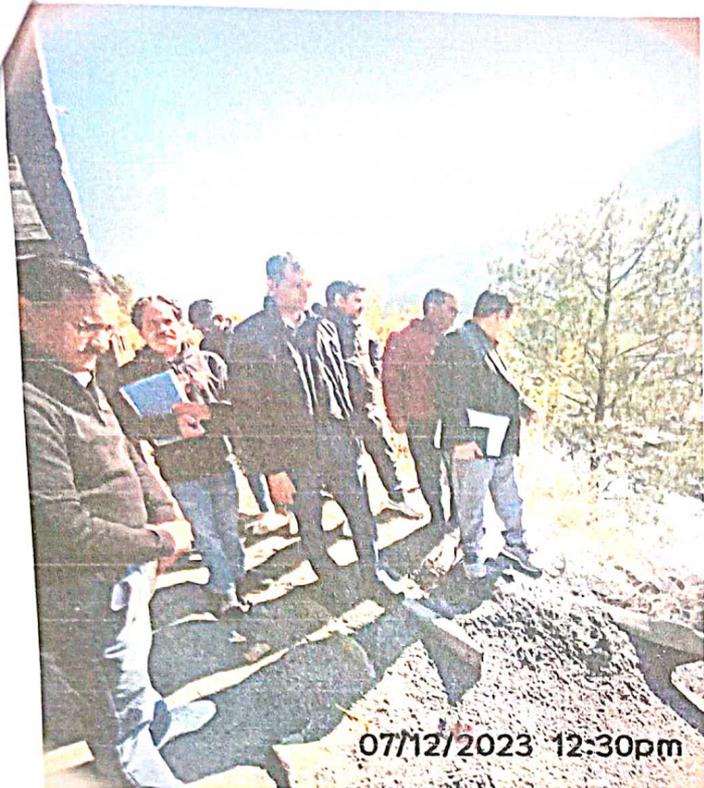
Submission of the report in compliance to the directions passed by the Hon'ble National Green Tribunal (NGT), Principal Bench, and New Delhi in O.A. No. 689 /2023- Sanjay Kumar Vs. Union of India & Ors for construction of landslide protection Gallery, Slope protection work and river protection work at Gangotri National Highway, District Uttarakashi for protection of river and Himalayas in the State of Uttarakhand.

Hon'ble NGT order passed on 09.11.2023 in O.A. No. 689/2023 Sanjay Kumar Vs. Union of India & Ors for construction of landslide protection Gallery, Slope protection work and river protection work at Gangotri National Highway, District Uttarkashi for protection of river and Himalayas in the State of Uttarakhand.

As per the para 4 of the order, Hon'ble NGt directed that *"The District Magistrate, Uttarkashi is directed to carry-out the spot inspection and submit the report reflecting the correct status and extent of need for construction of landslide protection gallery, slope protection works and river protection work as also the action, if any taken by the NHIDCL in this regards."*

In compliance to the Hon'ble NGT directions, a committee has been constituted under the Chairmanship of District Magistrate, Uttarkashi (Copy Enclosed) Subsequently a spot inspection has been carried out dated 07.12.2023 and following observations were made by the committee:

- i. For the mitigation of the chronic landslide, open tunnel has been constructed by the NHIDCL to ensure safe transit of road traffic and is operational at present.
- ii. A part of slope protection work is damaged due to landslide in the past. It should be repaired with rock bolts. Wiremesh should be repaired thereafter.
- iii. On the valley side, slope protection has been partially done and further protection work needs to be done at exposed areas.
- iv. Although Toe protection work has been done which seems insufficient and needs to be done for adequate length and height by appropriate engineering practices, so that toe erosion can be avoided in this vulnerable stretch.



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The committee is of the view that the protection works along the river are necessary for long term durability and sustainability of the structure.


07/12/2023

Environment Specialist (Ganga)
SPMG, Namami Gange Uttarakahd



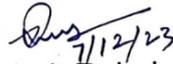
Executive Engineer
Irrigation Divison, Uttarakshi


07/12/23

Executive Engineer,
National Highway Divison
Barkot


7/12/23

SuperIntending Engineer
PWD, Uttarakashi


7/12/23

(Abhishek Ruhela)
District Magistrate Uttarakashi